

Before Shri R.S. Virk, District Judge (RETD.)
appointed to hear objections/representations in the matter of PACL Ltd.
as so referred to in the order dated 15/11/2017, of the Hon'ble Supreme Court
passed in civil appeal no. 13301/2015 titled Subrata Bhattacharya vs SEBI and
duly notified in SEBI Press release no. 66 dated 08/12/2017.

File no. 74 (A)

Present : None

Order :

This matter is neither an objection petition nor a representation/application, but contains a letter dated 26/07/2017 received from the authorised signatory of Estra Enterprises Pvt. Ltd addressed to the Committee outlining their proposal to buy Sectors 104 and 100 of Mohali, Punjab. No action is called for by me in this file which be consigned to records.

Date : 21/03/2018


R. S. Virk
Distt. Judge (Retd.)